

LIST OF APPLICANTS WHO ARE WORKING AS ASSISTANT PUBLIC PROSECUTORS/PUBLIC PROSECUTORS, WHO HAVE APPLIED FOR THE POSTS OF DISTRICT JUDGE NOTIFIED FOR THE YEAR 2014.

Sl.No.	Appl.No.	Name of The Candidate Sarvasri
01.	230	G.Manohar Reddy
02.	231	K.Latha
03.	232	N.Ravinder
04.	233	V.Krishnaveni
05.	234	P.Santhi Gowthami
06.	235	K.V.Beena
-07.	236	K.Menusree
08.	237	M.Madhavi
09.	238	C.Krishna Reddy
10.	239	D.Vishnuvardhan Reddy
11.	240	C.Bhanu Kiranmai
12.	241	A.Ram Reddy
13.	242	K.Surya Kumar
14.	243	S.Lakshmi Narayana
15.	244	A.Ravi Prasad
16.	245	M.Jaya Sindhu
17.	246	M.Durga Devi
18.	247	D.Sree Vani Bai
19.	248	D.Upanishad Wani
20.	249	L.H.Rajeswara Rao
21.	250	G.Lakshmi Lavanya
22.	251	C.Nirmala
23.	252	K.Prasanna Laxmi
24.	253	B.Yogeswari
25.	254	L.Naga Bhushana Rao
26.	255	Shylaza
27.	256	B.V.Sulochana Rani
28.	257	K.Sudha Rani
29.	258	G.Roja Rani
30.	259	M K Q Baqhtiyar
31.	260	T.Jyothi
32.	261	A.Lakshmi Manogna
33.	581	Shaheen Sulthana
34.	618	Chengala Veeranjaneyulu
35.	654	N.Kavitha
36.	655	P.Aparna Naidu
37.	656	P.Manjula Devi
38.	657	Rajani
39.	658	S.Shoba Rani
40.	659	K.Sujana
41.	660	V.Prasanna
42.	661	K.Syamala
43.	662	B.Prameela
44.	663	M.Adinarayana
45.	664	V.Prasad Naik
46.	665	T.Susmitha
47.	666	M.Nagesh
48.	667	P.V.D.Lakshmi
49.	668	S.Mubeena Begum

All the applicants who are working as APPs and applied for the post of District Judge are requested to inform the High Court **in writing** whether they have suspended their practice on being appointed as APPs with in **ONE WEEK** for considering their applications.

50.	669	Sk.Tazeed Basha
51.	670	N.Kalpana
52.	671	R.Aseervadam Paul
53.	672	S.Raghunadha Rao
54.	673	E.Kiran Kumar Reddy
55.	674	D.Ganeshanand
56.	675	D.Ram Prasada Rao
57.	676	D.Brunda Devi
58.	677	K.Maheswari
59.	678	D.Kalpana
60.	679	K.Krishna Prasanna
61.	680	B.V.Lakshmi Kumari
62.	681	B.Mahalaxmi
63.	682	B.Yadaiah
64.	683	K.Vijaya
65.	684	B.S.V.Hima Bindu
66.	685	A.Ravi
67.	687	V.Chandra Kumari
68.	688	I.Meena Devi
69.	689	K.Jhansi
70.	690	S.Rama Krishna Patnaik
71.	691	G.Danial Kumar
72.	692	B.Sirisha
73.	693	A.Sreenivasulu
74.	694	T.Rajya lakshmi
75.	695	S.S.S.Sukumar
76.	696	M.Kedar
77.	697	T.Leela Kumari
78.	698	R.Akhila
79.	699	Meraj Ferdous
80.	700	K.Laxman
81.	701	P.Arunodaya Kumar
82.	702	H.Shanmukha Rao
83.	703	K.Latha
84.	704	P.V.N.Jayalakshmi
85.	705	C.Sarala Devi
86.	706	G.Venkateswarlu
87.	707	L.J.J.Mrunalini Devi
88.	708	V.Sreenivasulu
89.	709	M.Jyothi
90.	710	K.Vijaya Sudha
91.	711	M.Madhava Rao
92.	754	N.Srinivas Reddy
93.	887	G.Siddi Ramulu
94.	888	T.Vani
95.	889	S.Tandava Krishna
96.	890	E.Hanumanatha Rao
97.	891	P.Hemalatha
98.	892	J.Kathyayini
99.	893	T.Rama Krishna
100.	894	K.S.S.Lakshmi Devi
101.	895	A.Prem Sagar
102.	896	V.Lakshmi Narayana
103.	929	M.N.U.Gangamani
104.	930	Md.Siddique Ahammad
105.	931	B.Krishna Kishore

All the applicants who are working as APPs and applied for the post of District Judge are requested to inform the High Court in writing whether they have suspended their practice on being appointed as APPs with in **ONE WEEK** for considering their applications.